

**GOVERNMENT OF INDIA
MINISTRY OF PARLIAMENTARY AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO - 2091

ANSWERED ON – 12/03/2025

NEVA PROJECT

2091. Shri Jugal Kishore,

Shri Shankar Lalwani

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

- (a) the budget allocated for the National e-vidhan Application (NeVA) project;**
- (b) the manner in which the same is being used to assist States like Bihar in their implementation efforts;**
- (c) the key requirements highlighted by the Bihar Legislative Assembly during the virtual conference with the Central Project Management Unit (CPMU); and**
- (d) the specific issues related to NeVA Software discussed during the virtual conference with the Bihar Legislative Assembly?**

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY
OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY
OF PARLIAMENTARY AFFAIRS
(SHRI ARJUN RAM MEGHWAL)**

- (a) The total cost amounting to Rs. 673.94 Crore has been allocated for National e-vidhan Application (NeVA) project.**

(b) As per the Project Guidelines, financial assistance to State and UT Legislatures for implementing NeVA is provided as Grant-in-Aid. This support enables them to transition into 'DIGITAL HOUSES' following the signing of Memorandums of Understanding (MoUs) and the approval of their Detailed Project Reports (DPRs). In line with this, the Bihar Assembly and Bihar Council have been sanctioned the project at a total cost of ₹15,97,00,100/- and ₹8,21,46,550/-, respectively, with funding shared in a 60:40 ratio between the Centre and the State. To date, ₹1,91,64,012/- has been released as the first instalment (20% of the central share) for the Bihar Assembly, while the Bihar Council has received ₹2,95,72,758/- in two instalments (20% & 40% of the central share). These funds are allocated for the procurement of IT gadgets, hardware, networking infrastructure, capacity building, and manpower services to facilitate NeVA's implementation.

(c) & (d) Keeping in view the generic nature of the software, the NeVA project is designed with a flexible framework that allows for minor customizations and modifications to accommodate the specific requirements of individual Legislatures. These adaptations are made in accordance with their respective House Business processes, Rules, and Procedures.
